IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 618
IB-370(ND)/2020
IA/3297/2023, IA/6482/2023

IN THE MATTER OF:
M/s. Luxmi Electricals and Engineering Works ...PETITIONER

Vs.

M/s. SNG Techno Build Pvt. Ltd. ...RESPONDENT

Section
U/s 9 of IB Code, 2016 **Order delivered on 13.05.2024**
HYBRID HEARING (PHYSICAL & VC)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Petitioner/Operational Creditor :
For the GNIDA **:**Adv. Pankaj Pandey, Adv. Girish Tripathi and Adv. Shivansh Gupta.
For the Respondent/Corporate Debtor **:**Adv. Prateek Gupta & Adv. Raghav Tiwari for Respondent No. 3. Ms. Samaya Khanna, Adv in I.A. 3297 of 23 for Respondent No.1- Mr. Harinder Bashista

ORDER

Due to paucity of time, matter is adjourned to **12.07.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

(Mohit)